

High Court of Delhi :New Delhi
(The Secretariat, Committee for Designation of Senior Advocates)

No. 77 /SAS/DHC

Dated: 10/04/2024

From:

The Registrar General
High Court of Delhi,
New Delhi.

To,

The Principal District & Sessions Judge (HQs)
Tis Hazari Courts
New Delhi-110054

Subject: Notice bearing number F. No.16/CDSA/2024/2 dated 6th April, 2024 of Mr. Anil Kumar Sharma, Secretary, Committee for Designation of Senior Advocates, Supreme Court of India inviting suggestions/views of other stakeholders in respect of Advocates-on-record/Advocates.

Sir,

I am directed to forward herewith a copy of Notice bearing number F.No.16/CDSA/2024/2 dated 6th April, 2024 of Mr. Anil Kumar Sharma, Secretary, Committee for Designation of Senior Advocates, Supreme Court of India inviting suggestions/views of other stakeholders in respect of Advocates-on-record/Advocates (as per the list appended therewith) who have sought designation as Senior Advocate in pursuance of notice bearing F.No.16/CDSA/2024/1 dated 14th March, 2024 of Hon'ble Supreme Court of India, latest by 4:30 P.M. on Monday, 22 April, 2024.

You are therefore, requested to get the said Notice displayed on the notice boards/websites of all the District Courts and also transmit the same to the Secretaries of all District Courts Bar Associations.

Yours faithfully



(Pawan Kumar Kalra)
Registrar (SAS)
For Registrar General

Encl: As above

SUPREME COURT OF INDIA
(COMMITTEE FOR DESIGNATION OF SENIOR ADVOCATES)

NOTICE

F.No. 16/CDSA/2024/2

New Delhi, 06 April, 2024

RE.: DESIGNATION AS SENIOR ADVOCATE

In pursuance of Notice bearing F.No. 16/CDSA/2024/1 dated 14 March, 2024, applications seeking designation as Senior Advocate have been received from Advocates-on-Record / Advocates mentioned in the list annexed hereto.

In terms of paras 12 and 13 of the "Guidelines for Designation of Senior Advocates by the Supreme Court of India, 2023", suggestions / views, if any, of other stakeholders in the proposal for designation of Advocates-on-Record / Advocates, who have applied for conferment of designation as Senior Advocates, are invited for consideration by the Committee for Designation of Senior Advocates [CDSA] for the purpose of scrutiny and assessment of the applications so received.

The suggestions / views along with verifiable material may be submitted in the Secretariat of the Committee [Room No. 307, 3rd Floor, B-Block, Additional Building Complex, Supreme Court of India, New Delhi-110001 (Phone: 011-23115879)] or through e-mail (cdsa.2018@sci.nic.in) **latest by 4:30 p.m. on Monday, 22 April, 2024.** Suggestions / views received beyond the said stipulated date shall not be entertained.


[Anil Kumar Sharma]
Secretary

Encl.: List of Advocates-on-Record/Advocates who have applied for designation as Senior Advocate, in response to Notice dated 14 March, 2024.

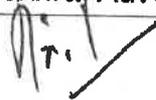
Copy to:-

- 1 The Secretary, Supreme Court Bar Association (with a request to place it on the Notice Board of SCBA)
- 2 The Secretary, Supreme Court Advocates-on-Record Association (with a request to place it on the Notice Board of AoR Association)
- 3 The Secretary, Bar Council of India
- 4 The Secretaries of all State Bar Councils
- 5 The Registrar Generals of all High Courts
- 6 Notice Board/s
- 7 All Concerned

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**List of Advocates-on-Record / Advocates who have applied
for Designation as Senior Advocate**

S. No.	Name of the Applicant [Advocate-on-Record / Advocate]
1	Mr. Rahul Kaushik, Advocate-on-Record
2	Mr. Nalin Kohli, Advocate
3	Mr. Hari Om (Maratha), Advocate
4	Mr. S. Sadasiva Reddy, Advocate
5	Mr. Umesh Singhal, Advocate
6	Mr. Sankaran Kutty M.K. @ M.K.S. Menon, Advocate
7	Mr. Rishi Malhotra, Advocate-on-Record
8	Mr. Kanhaiya Priyadarshi, Advocate-on-Record
9	Ms. Nina Gupta, Advocate
10	Mr. B. Balaji, Advocate-on-Record
11	Mr. Vinod Kumar, Advocate
12	Dr. Girish Chand Tyagi, alias G.C. Tyagi, Advocate
13	Mr. Ankur Prakash, Advocate-on-Record
14	Dr. Ajay Veer Pundir, Advocate
15	Mr. Seshadri Sekhar Ray, Advocate
16	Mr. Rohan Thawani, Advocate
17	Mr. Nachiketa Sudhakar Joshi, Advocate-on-Record
18	Mr. Manish Goswami, Advocate
19	Mr. Sharan Dev Singh Thakur, Advocate
20	Ms. Kawaljit Kochar, Advocate
21	Mr. Manoj, Advocate
22	Mr. Rajeev Kumar Bansal, Advocate-on-Record
23	Mr. Aniruddha Anant Joshi, Advocate
24	Mr. Saket Sikri, Advocate
25	Mr. Arvind Kumar Shukla, Advocate
26	Mr. Rajesh Kumar Gautam, Advocate-on-Record
27	Mr. Abhimanyu Bhandari, Advocate
28	Mr. Vijai Pratap Singh, Advocate
29	Mr. A. R. Madhav Rao, Advocate
30	Mr. Rudreshwar Singh, Advocate
31	Ms. Pragati Neekhra, Advocate-on-Record



S. No.	Name of the Applicant [Advocate-on-Record / Advocate]
32	Ms. Ruchi Kohli, Advocate-on-Record
33	Mr. Pankaj, Advocate
34	Mr. Kovilan Poongkuntran P R, Advocate
35	Mr. Manoj Kumar Mishra, Advocate-on-Record
36	Mr. Anil Nag, Advocate-on-Record
37	Mr. Gaurav Sharma, Advocate-on-Record
38	Mr. Shanthkumar V. Mahale, Advocate
39	Mr. G. Sivabalamurugan, Advocate-on-Record
40	Mr. Tarun Dua, Advocate-on-Record
41	Mr. Md. Shahid Anwar, Advocate-on-Record
42	Dr. Brij Bhushan Kumar Jauhari, Advocate
43	Dr. Purvish Jitendra Malkan, Advocate-on-Record
44	Ms. R. Hemalatha, Advocate
45	Mr. Vivek Chanbasappa Solshe, Advocate
46	Ms. Purni Gupta, Advocate-on-Record
47	Mr. T.V. George, Advocate-on-Record
48	Mr. R. Nedumaran, Advocate-on-Record
49	Dr. Hareshkumar Amritlal Raichura, Advocate-on-Record
50	Mr. Md. Rafat Shamshad [M.R. Shamshad], Advocate-on-Record
51	Ms. A Sumathi, Advocate-on-Record
52	Mr. Romy Chacko, Advocate-on-Record
53	Mr. Arun Kumar Sharma, Advocate
54	Ms. Bansuri Swaraj, Advocate
55	Mr. Rajesh Srivastava, Advocate-on-Record
56	Mr. Kumar Kartikay, Advocate
57	Ms. Vrinda Grover, Advocate
58	Dr. Vinod Kumar Tewari, Advocate-on-Record
59	Mr. Mahesh Chandra Dhingra, Advocate-on-Record
60	Ms. Kavita Jha, Advocate-on-Record
61	Mr. Vimal Johnson Kerketta, Advocate
62	Ms. Manisha T. Karia, Advocate-on-Record
63	Mr. Ninad Laud, Advocate
64	Mr. T. Mahipal, Advocate-on-Record

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S. No.	Name of the Applicant [Advocate-on-Record / Advocate]
65	Mr. Puneet Jain, Advocate
66	Mr. Prasenjit Keswani, Advocate
67	Mr. Nikhil Majithia, Advocate-on-Record
68	Mr. P. Venkat Reddy, Advocate
69	Mr. Javed Mahmud Rao, Advocate-on-Record
70	Ms. Saroj Tulsidas Unadkat (Saroj Hareesh Raichura), Advocate
71	Mr. Parameshwar K., Advocate-on-Record
72	Mr. P.B.A. Srinivasan, Advocate
73	Dr. Paul George Giri, Advocate-on-Record
74	Dr. (Ms.) Charu Mathur, Advocate-on-Record
75	Mr. Praveen Agrawal, Advocate-on-Record
76	Mr. Naveen Kumar, Advocate-on-Record
77	Mr. Priyadarshi Manish, Advocate
78	Ms. Bharathi Raju, Advocate
79	Ms. Aparna Bhat T G, Advocate-on-Record
80	Mr. Uday Bhaskar Dube, Advocate-on-Record
81	Mr. Sudarsh Menon, Advocate-on-Record
82	Mr. Harish Pandey, Advocate-on-Record
83	Mr. Gaurav Kejriwal, Advocate-on-Record
84	Mr. Garvesh Kabra, Advocate-on-Record
85	Mr. Rajiv Shankar Dvivedi, Advocate-on-Record
86	Mr. Anurag Kumar Dubey, Advocate
87	Mr. Prakash Kumar Singh, Advocate-on-Record
88	Mr. Karan Bharihoke, Advocate-on-Record
89	Mr. Surendra Kumar Patri, Advocate
90	Mr. Ashim Sood, Advocate
91	Ms. Rukhmini Sharad Kamini Bobde, Advocate
92	Ms. Vanita Bhargava, Advocate-on-Record
93	Mr. Subhasish Bhowmick, Advocate-on-Record
94	Mr. Siddharth Batra, Advocate-on-Record
95	Mr. Navin Prakash, Advocate-on-Record
96	Mr. Vishnu Mehra, Advocate
97	Ms. Anjali Jha Manish, Advocate-on-Record

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S. No.	Name of the Applicant [Advocate-on-Record / Advocate]
98	Mr. Krishan Kumar, Advocate
99	Mr. Sunder Lal Gupta, Advocate
100	Mr. S. Ravi Shankar, Advocate-on-Record
101	Mr. Anubhav Kumar, Advocate
102	Mr. Arjun Kumar De, Advocate
103	Mr. Ravi Prakash Gupta, Advocate-on-Record
104	Mr. Kuriakose Varghese, Advocate
105	Mr. Rajiv Ranjan Dwivedi, Advocate-on-Record
106	Ms. Shantha Devi, Advocate
107	Mr. Anil Hooda (Anil Kumar), Advocate
108	Mr. Arijit Maitra, Advocate
109	Mr. Mridul Manu, Advocate
110	Mr. Satish Murthi, Advocate
111	Mr. Pradeep Kumar Yadav, Advocate
112	Mr. Kirit S. Javali, Advocate
113	Mr. Shadan Farasat, Advocate-on-Record
114	Mr. Satyajit Ashok Desai, Advocate
115	Ms. Radha Rangaswamy, Advocate
116	Mr. Davinder Pal Singh, Advocate
117	Dr. (Ms.) Monika Gusain, Advocate-on-Record
118	Mr. Ashok Panigrahi, Advocate-on-Record
119	Mr. Fuzail Ahmad Ayyubi, Advocate-on-Record
120	Mr. Sudarshan Rajan, Advocate-on-Record
121	Ms. Indra Sawhney, Advocate-on-Record
122	Ms. Shahrukh Alam, Advocate
123	Mr. Dharmendra Kumar Sinha, Advocate-on-Record
124	Mr. Amit Pawan, Advocate-on-Record
125	Dr. (Ms.) Anindita Pujari, Advocate-on-Record
126	Mr. Javed Rafiyuddin Shaikh, Advocate
127	Mr. Shekara Gowda (Shekhar G Devasa), Advocate-on-Record
128	Mr. Mata Prasad Singh (M.P. Singh), Advocate
129	Mr. Md. Nizamuddin Pasha, Advocate

